

No. 36 /DHC/Gaz./G-1/VI.E.2(a)/2020

Dated, the 5th September, 2020

NOTIFICATION

In partial modification of earlier notifications issued by this Court and in exercise of the powers conferred by sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, Hon'ble the Chief Justice and Judges of this Court have been pleased to appoint the Mr. Suresh Kumar Gupta, member of Delhi Higher Judicial Service, as Sessions Judge within the limits of North-West Sessions division of Delhi with effect from the date he takes over as District Judge, North-West District, Rohini, Delhi.

BY ORDER OF THE COURT



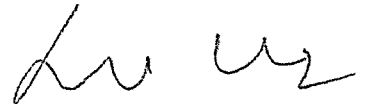
(MANOJ JAIN)
REGISTRAR GENERAL

Endst. No. 37-70 /DHC/Gaz./G-I/VI.E.2(a)/2020 Dated, the 5th September, 2020

Copy forwarded for information and necessary action to: -

1. All The District & Sessions Judges in Delhi.
2. The District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
17. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
18. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
19. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
20. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
21. The DR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
22. All Registrars, Delhi High Court. New Delhi.

23. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.



Deputy Registrar/Gaz-1A